

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 23793/2016

STATE OF U.P AND ORS & ORS.

Petitioner(s)

VERSUS

OM PRAKASH

Respondent(s)

)

WITH

SLP(C) No. 25059/2016 (XI)

SLP(C) No. 24941/2016 (XI)

Date : 09-04-2019 This petition was called on for hearing today.

For Petitioner(s) Mr.Rajeev Kumar Dubey, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s) Mr. Shekhar Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No.23793/2016

Matter is already ordered to be listed before the Hon'ble Court. Hence, Registry to list accordingly.

SLP(C) No. 25059/2016

Four week's time, as a last chance, is given to the Ld.counsel for the petitioner to comply with the terms of the order dated 06.02.2019 of this Court for effecting service upon sole respondent.

SLP(C) No. 24941/2016

Four weeks' time, as a last chance is given to Ld.counsel for the petitioner to file an application for substitution to bring on record the Lrs. of deceased sole respondent.

List the matter again on 30.08.2019.

RAJESH KUMAR GOEL
Registrar

SB